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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 22.02.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.49/BB/2018	-	For compliances	252(3)	M/s Enhanced Glow Networks Solutions Pvt Ltd Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
30.	N. THAJESH 9242443072	Petitioner	N. Thajesh.

**ORDER**

Counsel for Petitioner is present. He reported that, he has filed memo alongwith annexures in the registry on 19/02/2018. He reported that, he has complied the objections raised by the registry. Issue notice to ROC-Karnataka, Bangalore. Registry to prepare notice and Counsel for Petitioner is directed to collect it from the registry and to serve it on ROC-Karnataka, Bangalore and to file proof of service. List it on 15/03/2018.

  
**Member (T)**

  
**Member (J)**